

I. 27 8/2/2015

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to Assembly ..(name of the House)

From 53, Thakurgaon.....Constituency (Name of the Constituency)

Naushad Alam son/daughter/wife of Haji Moinuddin
Aged 42 years, resident of Vill. Tatpowa (Dumoghat) (mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by(name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AVKPA2488F		
2.	Spouse-			
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	

(c) Punishment imposed :

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	20,000/-	10,000/-			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	6000/-SBI KDG Br. 105466/- SBI Vidhan Mandal Br.	2000/-KKB PKLY. 2000/-SBI KNE Br. 1000/-UCO KNE Br.			
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	100 Share IDBI value - 13000/-				
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LIC 50,000/-				
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.					
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Old. Maruti 100000/- SCORPIO-SLE 900000/- old Tractor 100000/-				
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	—	Gold-8Bhar 2,00000/- Silver-25Bh 7500/-			

i) Any other assets such as value of Claims/interest				
ii) Gross Total value	1231466/-	2,22500/-		

3. Details of Immovable assets:

- Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	Manza-Ladpore	X			
	Survey number(s)	Barah Pothia, Dallegang Sabodangi, Chakla				
	Area (Total measurement in acres)	Simlabar				
		16.02				
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value	18,00000/-				
(ii)	Non-Agricultural Land					
	Location(s)					
	Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(iii)	Commercial Buildings (including apartments)					
	-Location(s)					
	-Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					

	Whether inherited property (Yes or NO)				
	Date of purchase in case of self acquired property				
	Cost of property (in case of purchase) at the time of purchase				
	Any Investment on the property by way of development, construction etc.				
	Approximate Current market value				
(iv)	Residential Buildings (including apartments, -Location(s) - Survey number(s))	Father's residence. At. Talpona (Durgaghat)			
	Area (Total measurement in sq. ft.)				
	Built up Area (Total measurement in sq. ft.)				
	Whether inherited property (Yes or NO)	Yes.			
	Date of purchase in case of self acquired property				
	Cost of property (in case of purchase) at the time of purchase				
	Any Investment on the land by way of development, construction etc.				
	Approximate Current market value	4,00,000/-			
(v)	Others (such as interest in property)	COW-2 24000/-	COW-2 24000/-		
(vi)	Total of Current Market Value of (i) to (v) above	22,24,000/-	24,000/-		

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	800000/- SBI, Bihar Vidhan Man dal Br. Vehicle				
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan					

	Any other liability				
	Grand total of liabilities				
(ii)	Government Dues:				
	Dues to departments dealing with government accommodation	Land rent 10,000/-			
	Dues to departments dealing with supply of water				
	Dues to departments dealing with supply of electricity				
	Dues to departments dealing with supply of telephones/mobiles				
	Dues to departments dealing with government transport (including aircrafts and helicopters)				
	Income Tax Dues				
	Wealth Tax Dues				
	Service Tax Dues				
	Municipal /Property Tax Dues				
	Sales Tax Dues				
	Any other dues				
	Grand total of all Govt. dues	10,000/-			

(7) Details of profession or occupation:

a. Self... *Cultivation*

b. Spouse... *Service*

(8) My educational qualification is as under:

B.A. Patna University.

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. NAUSHAD, ALAM
2.	Full postal address	AT. TATPOWA (DURAGHATI)
3.	Number and Name of the constituency and state	53, THAKURGANJ. BIHAR
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	JD(U)
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

(c) Total number of Pending cases where the court (s) have taken cognizance						
5. PAN of	Year for which last Income Tax Return filed	Total Income Nil				
(a) Candidate AVK PA2458 F						
(b) Spouse:						
(c) Dependents						
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	1231466/-	2,22,500/-			
B.	Immovable Asset					
	(i) Purchase Price and Development Cost of Immovable Property (Total Value)					
	(ii) Approximate Current Market Price of Asset (Total Value)	2224000/-	24,000/-			
7.	Liabilities					
	(i) Government dues (Total)	10000/-				
	(ii) Loans from Bank, Financial Institutions and others (Total)	8,00,000/-				
8.	Highest educational qualification: B.A. PATNA UNIVERSITY.					
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School / College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Patna this the 25th day of JANUARY 2012

Handwritten signature

DEPONENT